

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJAYA SABHA
STARRED QUESTION NO. 139
ANSWERED ON 15.03.2022

**EFFECTS OF RENEWABLE ENERGY PROJECTS ON EMPLOYMENT
CREATION**

*139#. SMT. SEEMA DWIVEDI

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether Government has undertaken any study on promoting use of new and renewable energy along with its positive effects on employment creation, if so, the details thereof, State-wise;
- (b) whether Government has issued any guidelines in respect of renewable energy industry containing detailed information regarding size of firm, type of employment (skilled/unskilled) etc; and
- (c) if not, the reasons therefor and by when Government would ensure issuance of the same?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a), (b) & (c) of Rajya Sabha Starred Question to be answered on 15/03/2022 regarding Effect of renewable energy projects on employment creation

(a) The Government has taken several steps to promote renewable energy in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

As per analysis brought out in the January 2022 report entitled ‘India’s Expanding Clean Energy Workforce: Opportunities in the Solar and Wind Energy Sectors’ by Council on Energy, Environment and Water, Natural Resources Defence Council and Skill Council for Green Jobs, the cumulative 81 GW renewable energy capacity addition has created an estimated 1,11,400 ‘Full Time Equivalent’ employment across various project phases like business development, design, construction and commissioning, operation and maintenance in solar and wind energy projects as of August 2021.

(b) & (c) MNRE’s implementing agencies viz. Solar Energy Corporation of India, National Thermal Power Corporation and National Hydro Power Corporation invite bids for procurement of power from renewable energy projects such as solar and wind energy as per Standard Bidding Guidelines issued by MNRE. Most of the RE projects are awarded to private developers. The implementing agencies maintain the company-wise details of these projects. However, company wise employment details are not maintained.
